

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

NOTIFICATION
(ORDER BY THE GOVERNOR)

Dated Shillong the 24th July, 2025

No.LJ(A)21/71/Pt/92 – The Governor of Meghalaya is pleased to appoint Miss. Widaphi Lyngdoh, Advocate as Panel Counsel in the Supreme Court of India, with immediate effect and until further orders.

Sd/-

(C.V.D. Diengdoh)

Commissioner & Secretary to the Govt. of Meghalaya
Law Department.

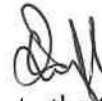
Memo No.LJ(A) 21/71/Pt/92 -A

Dated Shillong, the 24th July, 2025

Copy forwarded to:-

1. The Registrar General, High Court of Meghalaya, Shillong.
2. The Advocate General, High Court of Meghalaya, Shillong.
3. The Additional Advocate General, High Court of Meghalaya, Shillong.
4. The Accountant General (A&E), Meghalaya, Shillong. The above Panel Counsel shall be entitled to fees as laid down in OM.No.LR (B) 50/2017/19 dtd. 07. 02. 2019.
5. The Treasury Officer, Shillong South Treasury/Shillong District Treasury, Shillong.
6. The Secretary, High Court Bar Association, Shillong.
7. Advocate concerned.
8. Law (B) Department, Shillong.
- ✓ 9. DEO, Law Department.
10. Guard file.

By orders, etc..



Joint Secretary to the Govt. of Meghalaya
Law (A) Department